

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 5792-5794/2023

DINA NATH ALIAS DEEN DAYAL

Appellant(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

IA No. 70600/2024 - DISCHARGE OF ADVOCATE ON RECORD)

Date : 23-04-2024 These matters were called on for hearing today.

For Appellant(s) Mr. Mohit D. Ram, AOR

Mr. Vishnu Kant, Adv.

Mr. Sanjeev Malhotra, AOR

For Respondent(s)

Ms. Neha Agarwal, Adv.

Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Mr. Mohit D. Ram, erstwhile Ld. Counsel for the appellant has filed a letter for discharge of Advocate. The said application is allowed.

Registry to proceed further.

PRADIP Y. LADEKAR
Registrar

MG